

OFFICE OF THE DISTRICT & SESSIONS JUDGE, SANGRUR

(Telephone no.01672-234040)

PUBLIC APPOINTMENT NOTICE

Applications on prescribed proforma are invited alongwith attested copies of testimonials and two recent passport size photographs duly signed by the candidate with complete bio-data up till 16th September, 2016 by 5:00 PM for filling up the following vacant posts of Peons. The qualification and other criteria to fill up these posts are as under:-

Post	No.of posts	Pay Scale	Qualification	Age as on 01.01.2016
Peon	06 01-Sportsman 01-E.S.M. (General) 02-E.S.M.(BC) 01-E.S.M. (SC) 01-Freedom Fighter	Fixed monthly emoluments of ₹4900/- in the pay scale of ₹4900-10680+1300 Grade Pay as per Punjab Govt. Letter no. 7/204/2012-4FP1/66 dated 15.01.2015 or as admissible from time to time	The candidate should have knowledge of Punjabi language up to middle standard	18 to 37 years for General Category. Relaxation of age will be given to the candidates of reserved categories as per rules/instructions of the Hon'ble High Court as well as Punjab Government.

(PROFORMA)

OFFICE OF DISTRICT & SESSIONS JUDGE, SANGRUR

APPLICATION FOR APPOINTMENT ON THE POST OF _____

1. Name : _____
2. Father/Husband's name : _____
3. Date of Birth : _____
4. Qualification : _____
5. Category : _____
6. Permanent Address : _____
7. Correspondence Address : _____
8. Nationality : _____
9. List of Documents : _____
10. Telephone/Mobile No. : _____

Signature of applicant

Note:-

1. If no suitable candidate is available for the reserved category posts, then the reserved post will be filled up from amongst General Category candidates.
2. Interview for the post of Peon will be conducted as per following schedule. The candidates appearing for the post of Peon shall bring

their original testimonials and proof of reserved category, if any, at the time of interview.

ALPHABETS	DATE OF INTERVIEW
A to K	26.09.2016 (Monday)
L to Z	27.09.2016 (Tuesday)

3. The candidates should reach the office of the undersigned at 10:00 AM and report to the Superintendent of this office.
4. Number of above-said posts may increase or decrease on both sides.
5. In case of cancellation/postponement of interview for the aforesaid posts, due to administrative reasons, this office shall not be responsible.
6. Merely satisfying the eligibility criteria do not entitle any candidate to be selected. This office reserve the right to alter/modify or change any of the terms and conditions including selection criteria etc. spelt out in the advertisement.
7. The applications received after due date shall not be entertained.
8. No T.A/D.A will be given to the candidates appearing for the interview.

Sd/—
District & Sessions Judge,
Sangrur

Endorsement No. 6002 /EB dated 24/08/16

1. The Registrar General, Hon'ble High Court of Punjab & Haryana, Chandigarh for information.
2. All the District & Sessions Judges, in the State of Punjab, through e-mail with the request to obtain and send the applications along with service record of retrenched/surplus officials, if any to this office on or before **16.09.2016**.
3. The Director, Employment Generation and Training Bureau, Sangrur, for information and with request to send the names of eligible candidates to this office till **16.09.2016** up to **5:00 PM**.
4. All the Judicial Officers posted in this Sessions Division to get the notice displayed on the notice board of their respective courts.
5. Daftri of this office to display the notice on the Notice Board of this office.
6. The Manager, "Chardikala Newspaper" Patiala, for publishing this notice in the newspaper and sending the bill along with copy of advertisement to this office for payment.

Sangrur
District & Sessions Judge,
Sangrur